

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the **25<sup>th</sup>** day of **JANUARY 2019**.

**MISC. WITHDRAWN APPLICATION NO. 330/2707/2018  
IN  
ORIGINAL APPLICATION NO. 330/00606 OF 2017**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Girish Chandra son of Late Harish Chandra, Resident of Near Chak Chamaru Pur, P.O. Kokhraj, District Kaushambi.

.....Applicant.

By Advocate: Ms. Pooja Mishra.

**VE R S U S**

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Chief Engineer, Headquarter Central Command, PIN 900450 C/o 56 APO
3. Garrison Engineer (Air Force), Bamhrauli, Allahabad.
4. IDSE, (SE), Director (PERS) for Chief Engineer (Air Force).

.....Respondents

By Advocate: Shri Vinod Mishra

**O R D E R**

Heard Ms. Pooja Mishra, learned counsel for the applicant and Shri Shri Vinod Mishra, learned counsel for the respondents.

2. Learned counsel for the applicant submitted that she wants to withdraw the Original Application.
3. Learned counsel for the respondents has no objection.
4. In view of the statement made by the counsel for the applicant, the Original Application is dismissed as withdrawn.

**(RAKESH SAGAR JAIN)**

Member (J)

Manish/-